

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1781(ND)/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2019

NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Sachin Jain, Advocate

Present for the Respondent: Mr. Kunal Godhwani and Ms. Varsha Banerjee, Advocates

ORDER

Ld. Counsel for the Corporate Debtor submits that a proposal shall be made to the Financial Creditor for a settlement. It would be expedient for the parties to explore the same. To come up on 15th March, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)